

(2021) 06 OHC CK 0076

Orissa High Court

Case No: CONTC No.866 of 2021

Ganesh Sahoo @ Ganeswar Sahu

APPELLANT

Vs

Rajendra Kumar Pattnaik and

RESPONDENT

Another

Date of Decision: June 23, 2021

Hon'ble Judges: Dr. S. Muralidhar, CJ; S. K. Panigarhi, J

Bench: Division Bench

Advocate: Akshaya Kumar Sahoo, D.K. Mohanty

Judgement

1. This matter is taken up by video conferencing mode.
2. Mr. D.K. Mohanty, learned Additional Government Advocate accepts notice on behalf of the Opposite Parties. He assures the Court that a show cause affidavit will be filed on or before 2nd August, 2021 with an advance copy to learned counsel for the Petitioner, who is permitted to file response, if any, thereto by the next date.
3. List on 23rd August, 2021.
4. As the restrictions due to resurgence of COVID-19 situation are continuing, learned counsel for the parties may utilize a printout of the order available in the High Court's website, at par with certified copy, subject to attestation by the concerned advocate, in the manner prescribed vide Court's Notice No.4587, dated 25th March, 2020 as modified by Court's Notice No.4798, dated 15th April, 2021.